

Memorandum of Understanding for 1991-92 between India Petrochemicals Corporation Limited, Vadodara and the Department of Chemicals and Petrochemicals.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) (ON BEHALF OF DR. CHINTA MOHAN): Sir, on behalf of Dr. Chinta Mohan I beg to lay on the Table a copy of the Memorandum of Understanding for the year 1991-92 between India Petrochemicals Corporation Limited, Vadodara and the Department of Chemical and Petrochemicals, Ministry of petroleum and chemicals (Hindi and English versions) [Placed in library. Sec. No. Lt-1571/92]

Annual Report of Employees Provident Fund Organization New Delhi for 1990-91.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): Sir, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Employees, Provident Fund Organisation, New Delhi, for the year 1990-91. [Placed in library. Sec. No LT 1572/92]

12.58 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixth Report

[*Translation*]

SHRI SHYAMBIHARI MISRA (Bilhaar): M. Speaker, Sir, I beg to present the Sixth

Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.59 1/2 hrs

[*English*]

PUBLIC ACCOUNTS COMMITTEE

Eleventh, Twelfth and Thirteenth Reports

SHRI ATAL BHIHARI VAJPAYEE (Lucknow): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Eleventh Report on Universal Elementary Education in the Age group 6-14;
- (2) Twelfth Report on Research Reactor Dhruva;
- (3) Thirteenth Report on Assessment Procedure - Summary and Scrutiny Assessment.

13.00 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

[*Translation*]

DR. LAXMINARAIN PANDEYA (Mandsaur): Mr. Speaker, Sir, I beg to present the First Report (Hindi and English Versions) of the Committee on Government Assurances.